

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP No. 163/(MAH)/2017  
CA No. 5

CORAM: Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: Shantaben G. Gandhi  
V/s  
Grafftech Marink Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21	Tanvi Nandgaonkar	Associate Advocate	Tanvi Nandgaonkar

**ORDER**  
**CP No. 163/I & BP/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. On the last date of hearing, held on 6<sup>th</sup> April, 2017, it was directed that statutory requirements be completed.
3. The Learned Representative of the Petitioner has stated that service of Form No. 5 upon the Respondents has not yet been completed. Hence seeking adjournment. Granted. Adjourned to **29.06.2017**.

Dated: **28.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**